

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

DATE OF ORDER : 22.04.2004

OA No. 16/2004 with MA 50/2004

Kumari Vinita Shama D/o Shri Brij Mohan Shama, aged around 30 yrs.
resident of 1300-B, Hazari Bagh, Railway Colony, Ajmer.

Applicant

VERSUS

1. Union of India through General Manager, North Western Railway, Opposite Railway Station, Jaipur.
2. Divisional Railway Manager, North Western Railway, Ajmer.
3. Deputy Chief Engineer, Electrical, Power House, Nagara Road, Ajmer.

Respondents

Mr. Kapil Mathur, Counsel for the applicant.

Mr. V.S. Gurjar and R.S. Gupta, Counsel for the respondents.

GORAM:


Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA and wants to file a duly constituted OA. Permission granted. The OA shall stand disposed of accordingly.

2. In view of the order passed in the OA, the MA No. 50/2004 also stands disposed of accordingly.


(M.L. CHAUHAN)
MEMBER (J)

AHQ